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* IN THE HIGH COURT OF DELHI AT NEW DELHI

- + CRL.M.C. 923/2019 & CRL.M.A. 3693/2019
- 12 VAKAMULLA CHANDRASHEKHAR Petitioner
 - Through: Mr. S. Nagumuthui, Sr. Advocate with Mr. V. Bhaskar Naidu, Mr. L. M. Asthana, Mr. Siddhant Asthana and Ms. Yashita Rastogi, Advocates.

versus

CENTRAL BUREAU OF INVESTIGATION Respondent

Through: Mr. Prashant Verma, SPP with Mr. Harshit Pandey, Ms. Hiteshi Kakkar, Mr. Amrit Singh Khalsa, Advocates.

+ CRL.REV.P. 292/2019 & CRL.M.A. 5426/2019

RAM PRAK	ASH BHATIA	Petitioner
	Through:	Mr. Naveen Malhotra and Mr. Ritvik Malhotra, Advocates.
	versus	
CBI		Respondent
	Through:	Ms. Anubha Bhardwaj, SPP with Mr. Sachin Singh, Advocate. Mr. Prashant Verma, SPP with Mr.

Mr. Prashant Verma, SPP with Mr. Harshit Pandey, Ms. Hiteshi Kakkar, Mr. Amrit Singh Khalsa, Advocates.

+ W.P.(CRL) 235/2019 & CRL.M.A. 1620/2019

14	PRATIBHA SINGH AND ANR	Petitioner

Through: Mr. Lakshya Raj Singh and Ms. Ridhima Sharma, Advocates.

versus

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	CENTRAL BUREAU OF INVESTIGATION Respondent			
		Through:	Mr. Prashant Verma, SPP with Mr. Harshit Pandey, Ms. Hiteshi Kakkar, Mr. Amrit Singh Khalsa, Advocates.	
+	CRL.REV.P. 468/	2019		
15	PREM RAJ MEHTA		Petitioner	
		Through:	Mr. Bipin Negi, Sr. Advocate with Mr. Sumit Saini, Advocate.	
		versus		
	CBI		Respondent	
		Through:	Ms. Anubha Bhardwaj, SPP with Mr. Sachin Singh, Advocates.	
+	CRL.REV.P. 470/2019			
16	5 LAWAN KUMAR ROACH		Petitioner	
		Through:	Mr. Bipin Negi, Sr. Advocate with Mr. Sumit Saini, Advocate.	
		versus		
	CBI		Respondent	
		Through:	Ms. Anubha Bhardwaj, SPP with Mr. Sachin Singh, Advocates.	
+	W.P.(CRL) 1167/2019			
17	JOGINDER SINGH GHALT		Petitioner	
		Through:	Mr. Maninder Singh, Sr. Advocate with Ms. Aekta Vats and Mr. Harsh Vashisht, Advocates.	
	C.B.I	versus	Respondent	
	C.D.I	T1	-	
		Through:	Ms. Anubha Bhardwaj, SPP with Mr. Sachin Singh, Advocates.	

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CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

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ORDER 10.04.2023

Mr.S.Nagumuthu, learned senior counsel for all the petitioners is present through VC, however there is a disturbance in the audio connectivity.

Let the matters be listed for final disposal.

List on 28.07.2023.

DINESH KUMAR SHARMA, J

APRIL 10, 2023/AR